



The Orissa Gazette

PUBLISHED BY AUTHORITY.

No. 27. CUTTACK, FRIDAY, OCTOBER 2, 1936.

Separate paging is given to this Part, in order that it may be filed as a separate compilation.

CONTENTS.

	PAGE.		PAGE
PART I.—Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.	107-109	PART V.—Acts of the Indian Legislature assented to by the Governor-General. (Nothing for publication.)	
PART II.—Educational Notices, Results of Examinations, etc.	127-128	PART VI.—Bills introduced into the Council of the Governor-General of India and Bills published before introduction in that Council. (Nothing for publication.)	
PART III.—Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments.	157-223	PART VII.—Advertisements and Notices, etc.	227-236
PART IV.—Regulations, Orders, Notifications, and Rules of the Government of India, of the Government of Bihar and of the High Court. Papers extracted from the <i>Gazette of India</i> and Provincial Gazettes. Orders of Commandants of Volunteers Corps.	03	PART VIII.—Sale Notices of the Forest Department. (Nothing for publication.)	
		PART IX.—Circulars and General Letters by the Comptroller, Orissa.	23-24
		SUPPLEMENT	193-199

PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

HOME, REVENUE AND FINANCE DEPARTMENTS.

NOTIFICATION.

The 28th September 1936.

No. 4470—HE-29-R.—Babu Ajoy Kumar Banerji, Superintendent, Office of the Revenue Commissioner, Orissa, is appointed temporarily to be the Second Personal Assistant to the Revenue Commissioner, Orissa, with effect from the date on which he takes over charge of his duties.

A. F. W. DIXON,

Offg. Chief Secretary to Government.

EDUCATION, HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENTS.

NOTIFICATIONS.

The 26th September 1936.

No. 5408-E.—Mr. P. K. Parija, Professor of Botany, Ravenshaw College, Cuttack, is granted leave on average pay on medical certificate for two months with effect from the 9th August 1936 under rules 77-81 and 82 of the Fundamental Rules.

By order of the Governor,

R. P. WARD,

Offg. Secretary to Government.

The 23rd September 1936.

No. 5310-L.S.-G.—In exercise of the powers conferred by section 14 of the Bihar and Orissa Municipal Act, 1922 (Bihar and Orissa Act VII of 1922), the Government of Orissa are pleased to appoint Miss Binodini Sarangi, B.A., B.T., District Inspectress of

Schools, Balasore, Puri and Sambalpur, to be a commissioner of the Balasore municipality in the district of Balasore, vice Babu Doitari Prosad Das, deceased.

R. P. WARD,

Offg. Secretary to Government.

LAW AND COMMERCE DEPARTMENT.

NOTIFICATION.

The 29th September 1936.

No. 4112—H-1/36-J.—In exercise of the powers conferred by section 14 of the Code of Criminal Procedure, 1898, the Governor is pleased to confer on the officers mentioned in column 1 of the subjoined Schedule for the term of their appointment at the stations specified in column 2, such of the ordinary and additional powers of a Magistrate of the third class as are specified hereunder in respect of offences under sections 3 to 5, both inclusive, of the Madras Town Nuisances Act, 1889, and under sections 8, 9, and 12 of the Madras Gaming Act, 1920, which may be committed within the limits of the localities in the district of Ganjam noted in column 3:—

I—Ordinary powers.

Schedule III of the Code of Criminal Procedure, 1898, section I.—Items 1 to 9, 14, 15 and 17 to 20.

II.—Additional powers.

Schedule IV of the Code of Criminal Procedure, 1898.—Items 4 and 5 of the powers conferable by the local Government on a Magistrate of the third class.

SCHEDULE.

Name of Officer.	Designation and station.	Local jurisdiction
1	2	3
Sriman D. Ramamurthi Patnaik	Sub-Registrar, Boirani..	Village of Boirani.
Sriman M. Kameswararao Patnaik.	Sub-Registrar, Degapahandi.	Village of Digapahandi.
Sriman Basudeb Misra ...	Sub-Registrar, Purushottapur.	Village of Purushottapur.

By order of the Governor,

C. G. NAIR,

Secretary to Government.

SUBORDINATE CIVIL SERVICE. HOME, REVENUE AND FINANCE DEPARTMENTS.

NOTIFICATION.

The 28th September 1936.

No. 4516-A.—Babu Indra Eilas Mukharji, Sub-Deputy Collector on being relieved of

his duties in the foreign service as Settlement Officer in the Gangpur State, is granted leave on average pay for four months under rules 284, 289 and 291 of the Bihar and Orissa Service Code, with effect from the 1st October 1936.

A. F. W. DIXON

Offg. Chief Secretary to Government.

PUBLIC WORKS DEPARTMENT.**NOTIFICATION.***The 28th September 1936.*

No. 5216—15-3-36-E.—On being relieved of his present duties as the Town Engineer, Darbhanga, under the Government of Bihar, Babu Achyutananda Pujari is posted to the Cuttack Subdivision (Roads and Buildings) of the Southern Division.

A. VIPAN,
Secretary to Government.

DEPARTMENT OF HEALTH AND PRISONS SERVICES.**NOTIFICATION.***The 29th September 1936.*

No. 9034.—Civil Assistant Surgeon Dr. Prakash Chandra Das was placed in charge of the Angul subdivision and dispensary from the 1st to the 14th of April 1936, both days inclusive.

G. VERGHESE, LT.-COL., I.M.S.,
Director of Health and Prisons Services.

OFFICE OF THE DIRECTOR OF PUBLIC INSTRUCTION.**NOTIFICATION.***The 11th September 1936.*

No. 7-A.—Babu Dukhshyam Mitra, an Assistant Master of the Cuttack Training

School, is appointed to act as Deputy Inspector of Schools, Khurda, with effect from the date on which he joins his appointment, vice Babu Keshab Chandra Misra, retired.

Babu Harekrishna Mahanty, Offg. Deputy Inspector of Schools, Khurda, will revert to his substantive post as Sub-Inspector of Schools.

H. DIPPIE,
Director of Public Instruction.

ORISSA EDUCATIONAL SERVICE.**NOTIFICATION.***The 26th September 1936.*

No. 2-A.—Miss B. Sarangi, District Inspectress of Schools, Balasore, is allowed leave on average pay on medical certificate for one month under rules 284 and 289 of the Bihar and Orissa Service Code, with effect from the 18th September 1936.

Maulavi Mirza Furkhand Ali Baig, District Inspector of Schools, Balasore, is allowed to remain in charge of the office of the District Inspectress of Schools, Balasore, in addition to his own duties during the absence of Miss B. Sarangi, on leave.

The notification no. 1-A, dated the 20th August 1936, is hereby cancelled.

H. DIPPIE,
Director of Public Instruction